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भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 18/09/2023

CAUSE LIST

| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|---------|---------------------------|----------------------|---|---|
| 01 | 1495920 /05 | Opp. No. AMD- 725775 | M/S. TRADESAFE. / M/S.ADMIT PHARMACEUTICALS PVT. LTD. V/S M/S. THE ACME COMPANY / WIN MEDICARE PVT. LTD | Shivangi Rana, Hearing Officer Main Matter |
| 02 | 1463230 /05 | Opp. No. AMD- 717922 | M/S. K.C. PATEL & CO. / ACTIVE HEALTH CARE V/s M/S NEON LABORATORIES LIMITED | Shivangi Rana, Hearing Officer Main Matter |
| 03 | 1463230 /05 | Opp. No. AMD- 717759 | M/S. K.C. PATEL & CO. / ACTIVE HEALTH CARE V/s M/S VISHESH & ASSOCIATES. / ALKEM LABORATORIES LTD | Shivangi Rana, Hearing Officer Main Matter |
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| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|----------------|----------------------------------|-----------------------|---|---|
| 04 | 1448746 /30 | Opp. No. AMD- 764159 | M/S. Y. J. TRIVEDI & CO. / M/S. JIVRAJ TEA LIMITED. V/s M/S. H K ACHARYA AND COMPANY / M/S. SHAH JIVRAJ NANCHAND & SONS | Shivangi Rana, Hearing Officer Main Matter |
| 05 | 1448747 /30 | Opp. No. AMD- 764160 | M/S. Y. J. TRIVEDI & CO. / M/S. JIVRAJ TEA LIMITED. V/s M/S. H K ACHARYA AND COMPANY / M/S. SHAH JIVRAJ NANCHAND & SONS | Shivangi Rana, Hearing Officer Main Matter |
| 06 | 1265775 /36 | Opp. No. AMD- 725575 | M/S. EXCELON IP / MIRAJ PRODUCTS PRIVATE LIMITED V/s M/S ANAND AND ANAND / SKOL BREWERIES LIMITED | Shivangi Rana, Hearing Officer Main matter+TM-16 |
| 07 | 1745176 /03 | Opp. No. AMD- 760108 | M/S. SAMRAT N. MEHTA, ADVOCATE / MITHALAL SUTHAR V/s M/S VISHESH & ASSOCIATES. / ALKEM LABORATORIES LIMITED | Shivangi Rana, Hearing Officer Main Matter |
| 08 | 1598884 /41 | Opp. No. AMD- 743138 | M/S R. R. SHAH & CO. / HOTEL HILLTONE PVT. LTD. V/s M/S. ANAND AND ANAND. | Shivangi Rana, Hearing Officer Main Matter |

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| 09 | 1447851 /30 | Opp. No. AMD- 718710 | M/S TRADESAFE. / SAGAR FOOD INDUSTRIES V/s M/S. NANAVATI ASSOCIATES / MEHSANA DIST.CO-OP MILK PRODUCER'S UNION LIMITED | Shivangi Rana, Hearing Officer Rule 45(2) |
| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
| 10 | 1447851 /30 | Opp. No. AMD- 714799 | M/S TRADESAFE. / SAGAR FOOD INDUSTRIES Vs MACE CORPORATE ASSOCIATE / SAGAR RATNA HOTELS PVT.LTD | Shivangi Rana, Hearing Officer Main matter+TM-16 |
| 11 | 1585944 /38 | Opp. No. AMD- 740505 | M/S.RISHIT BHATT & CO / M/S J.P.INFRASTRUCTURE PVT. LTD. Vs VISHESH AND ASSOCIATES / INTERNATIONAL SOCIETY FOR KRISHNA CONSCIOUSNESS | Jayendra Modi, Hearing Officer Main Matter |
| 12 | 1587184 /05 | Opp. No. AMD- 749175 | M/S SHINE PHARMACEUTICALS LTD Vs NEON LABORATORIES LIMITED | Jayendra Modi, Hearing Officer Main Matter |
| 13 | 1592401 /23 | Opp. No. AMD- 740711 | M/S. Y. J. TRIVEDI & CO. / M/S. RECKITT BENCKISER HEALTHCARE INDIA LIMITED VS M/S. ANAND AND ANAND | Jayendra Modi, Hearing Officer Main Matter |
| 14 | 1459835 /05 | Opp. No. AMD- 721685 | M/S. D.C. DANI & ASSOCIATES / . SANJEEVANI BIO-TECH PVT. LTD. Vs M/S VISHESH & ASSOCIATES. / ALKEM LABORATORIES LIMITED | Jayendra Modi, Hearing Officer Main Matter |

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| 15 | 1231038 /31 | Opp. No. AMD- 206312 | M/S. MANISH AGARWAL / SHRI DAU DAYAL. V/s THE KOTTAY. / HARISH KUMAR | Jayendra Modi, Hearing Officer Main Matter |
| 16 | 1226604 /30 | Opp. No. AMD- 222029 | M/S CHIRAG A. SHAH, ADVOCATE. / ZUHURMAHAMAD JANMAHAMAD V/s J.T.TRIVEDI & ASSOCIATES. / SHREE GAYATRI SING CHANA CENTRE | Jayendra Modi, Hearing Officer Main Matter |
| 17 | 1226121 /03 | Opp. No. AMD- 190477 | M/S. SANJAY V. PARIKH / M/S. SHEHNAZ A CYCLEWALA. V/s LAW & PRUDENCE / BUSINESS DEVELOPMENT SERVICES. | Jayendra Modi, Hearing Officer Main Matter |
| 18 | 1101816 /14 | Opp. No. AMD- 193555 | M/S. TRADESAFE. / M/S. AJANTA WATCH LIMITED V/s MANOJ G. MENDA, ADVOCATE / AJANTA PHARMA LTD. | Jayendra Modi, Hearing Officer Main Matter |
| 19 | 1294279 /30 | Opp. No. AMD- 235427 | M/S. TRADESAFE / M/S. RAMNIKLAL AMRUTLAL DOSHI Vs M/S. K & S PARTNERS / TEA BOARD, INDIA | Jayendra Modi, Hearing Officer Rule 45 |
| 20 | 1273175 /31 | Opp. No. AMD- 189325 | M/S. TULSI SEEDS PRIVATE LTD. Vs M/S. DHARAMPAL SATYAPAL SONS PVT LTD | Jayendra Modi, Hearing Officer Main Matter |



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CAUSE LIST

| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|---------|---------------------------|----------------------|---|--|
| 01 | 1645588 /05 | Opp. No. AMD- 749289 | M/S FINECURE PHARMACEUTICALS. V/S M/S. VISHESH & ASSOCIATES / M/S INTEGRACE PVT. LTD | Shivangi Rana, Hearing Officer Main Matter + TM-M |
| 02 | 1668449 /25 | Opp. No. AMD- 759949 | M/S. SHAH IP / MRS.NIRMALABEN DINESHBHAI PATEL V/s M/S ANAND AND ANAND. | Shivangi Rana, Hearing Officer Main Matter |
| 03 | 1602715 /05 | Opp. No. AMD- 756772 | M/S. K.C. PATEL & CO. / AMIT R. TRIVEDI V/s M/S INTERNATIONAL TRADE MARKS BUREAU. / IPCA LABORATORIES LIMITED | Shivangi Rana, Hearing Officer Main Matter |
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| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|----------------|----------------------------------|-----------------------|---|--|
| 04 | 1602715 /05 | Opp. No. AMD- 753171 | M/S. K.C. PATEL & CO. / AMIT R. TRIVEDI V/s M/S. S. HANDA & CO. / M/S. SHAH JIVRAJ NANCHAND & SONSVETS FARMA LTD. | Shivangi Rana, Hearing Officer Main Matter |
| 05 | 1602714 /05 | Opp. No. AMD- 742952 | M/S. K.C. PATEL & CO. / AMIT R. TRIVEDI V/s M/S. ARISTO PHARMACEUTICALS PRIVATE LIMITED | Shivangi Rana, Hearing Officer Main Matter |
| 06 | 1268276 /05 | Opp. No. AMD- 193634 | M/S. CHIRAG A. SHAH, ADVOCATE. / SATISHBHAI K. SHAH V/s M/S LALL & SETHI | Shivangi Rana, Hearing Officer Main matter+TM-16 + IP |
| 07 | 1268276 /05 | Opp. No. AMD- 193800 | M/S. CHIRAG A. SHAH, ADVOCATE. / SATISHBHAI K. SHAH V/s M/S WOCKHARDT LIMITED | Shivangi Rana, Hearing Officer Main Matter |
| 08 | 1441793 /30 | Opp. No. AMD- 763227 | M/S H. K. ACHARYA & COMPANY / TARUN CHAMPAKLAL SHAH V/s M/S. Y. J. TRIVEDI & CO. / JIVRAJ TEA LTD. | Shivangi Rana, Hearing Officer Main Matter + TM- 16 |

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| 09 | 1242296 /18 | Opp. No. AMD- 207910 | M/S S.MAJUMDAR & CO. / SOGO CERAMIC PVT. LTD. V/s M/S. KRISHNA & SAURASTRI. | Shivangi Rana, Hearing Officer IP |
| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
| 10 | 1352607 /30 | Opp. No. AMD- 220866 | M/S H. K. ACHARYA & COMPANY / TARUN CHAMPAKLAL SHAH V/s M/S. Y. J. TRIVEDI & CO. / JIVRAJ TEA LTD | Shivangi Rana, Hearing Officer Main matter |
| 11 | 1265900 /05 | Opp. No. AMD- 207108 | M/S. R.R SHAH & CO. / M/S TORRENT PHARMACEUTICALS LTD. Vs RAHUL CHAUDHRY & PARTNERS | Jayendra Modi, Hearing Officer Main Matter |
| 12 | 1242295 /17 | Opp. No. AMD- 207909 | M/S S.MAJUMDAR & CO. / SOGO CERAMIC PVT. LTD. V/s M/S. KRISHNA & SAURASTRI | Jayendra Modi, Hearing Officer Rule 50 |
| 13 | 1315511 /05 | Opp. No. AMD- 710404 | M/S. MUKESH H. JANI / M/S. PARRY PHARMA PVT. LTD. VS M/S. SHUKLA TRADE MARK COMPANY / STADMED PRIVATE LIMITED | Jayendra Modi, Hearing Officer Main Matter |
| 14 | 1328363 /02 | Opp. No. AMD- 204706 | M/S. TRADESAFE / ASIAN COLOUR CO. Vs M/S ARJUN T. BHAGAT & CO. / ASIAN PAINTS | Jayendra Modi, Hearing Officer |

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| | | | (INDIA) LIMITED | Main Matter |
| 15 | 1382904 /05 | Opp. No. AMD- 246826 | M/S. RAHUL CHAUDHRY & PARTNERS / RENOVA HEALTHCARE V/s M/S MARICO LIMITED | Jayendra Modi, Hearing Officer Main Matter + TM-16 |
| 16 | 1408596 /30 | Opp. No. AMD- 713615 | M/S. Y. J. TRIVEDI & CO. / JIVRAJ TEA LIMITED V/s G.S. RIJHWANI & CO. / LAKHAN INDUSTRIES | Jayendra Modi, Hearing Officer Main Matter |
| 17 | 1334627 /05 | Opp. No. AMD- 211005 | M/S. R.K. DEWAN & CO. / M/S. NATVERBHAI R. PATEL V/s SEA LINKS. | Jayendra Modi, Hearing Officer Main Matter + TM-16 |
| 18 | 1356163 /05 | Opp. No. AMD- 221426 | M/S. D.C. DANI & ASSOCIATES / . SANJEEVANI BIO-TECH PVT. LTD. Vs M/S VISHESH & ASSOCIATES. / AGLOWMED LTD. | Jayendra Modi, Hearing Officer Main Matter + TM-16 |
| 19 | 1356163 /05 | Opp. No. AMD- 221789 | M/S. D.C. DANI & ASSOCIATES / . SANJEEVANI BIO-TECH PVT. LTD. Vs M/S ARJUN T. BHAGAT & CO. / S R S PHARMACEUTICALS PRIVATE LIMITED | Jayendra Modi, Hearing Officer Main Matter + TM-16 |
| 20 | 966345 /24 | Opp. No. AMD- 194335 | M/S. TRADESAFE / RELIANCE INDUSTRIES LIMITED Vs | Jayendra Modi, Hearing Officer |

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| | | | M/S ARJUN T. BHAGAT & CO. / MEN'S FAVOURITE SHOP | Main Matter |
| 21 | 1272148 /05 | Opp. No. AMD- 198752 | M/S. R.R SHAH & CO. / M/S TORRENT PHARMACEUTICALS LTD. Vs M/S. USV LIMITED | Jayendra Modi, Hearing Officer Main Matter |



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CAUSE LIST

| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|---------|---------------------------|----------------------|--|---|
| 01 | 992109 /30 | Opp. No. AMD- 260564 | M/S. Y. J. TRIVEDI & CO. / JIVRAJ TEA LTD V/S M/S. H K ACHARYA & COMPANY / M/S SHAH JIVRAJ NANCHAND & SONS | Shivangi Rana, Hearing Officer Main Matter |
| 02 | 1352608 /30 | Opp. No. AMD- 221500 | M/S H. K. ACHARYA & COMPANY / TARUN CHAMPAKLAL SHAH V/s M/S. Y. J. TRIVEDI & CO. / JIVRAJ TEA LTD. | Shivangi Rana, Hearing Officer Main Matter |
| 03 | 946895 /30 | Opp. No. AMD- 221389 | M/S. JATIN Y. TRIVEDI / JIVRAJ TEA LTD V/S M/S. H K ACHARYA & COMPANY / M/S SHAH JIVRAJ NANCHAND & SONS | Shivangi Rana, Hearing Officer Main Matter + TM-16 |
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| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|---------|---------------------------|----------------------|---|---|
| 04 | 969016 /30 | Opp. No. AMD- 204189 | M/S. JATIN Y. TRIVEDI / RASHMIN M. MAJITHIYA V/s M/S. CHANDRAKANT M. JOSHI / M/S. THREE LEAVES (INDIA) PVT LTD. | Shivangi Rana, Hearing Officer Main Matter |
| 05 | 982498 /11 | Opp. No. AMD- 208529 | M/S. R. R. SHAH & CO. / SURESHCHANDRA PURNASHANKAR SOMPURA V/s M/S. REMFRY & SAGAR | Shivangi Rana, Hearing Officer Main Matter |
| 06 | 825389 /32 | Opp. No. AMD- 241719 | M/S. K.C. PATEL & CO. / MIRAJ BUSINESS DEVELOPMENT PRIVATE LIMITED V/S M/S ANAND & ANAND / ANHEUSER BUSCH INBEV INDIA LIMITED | Shivangi Rana, Hearing Officer Main matter |
| 07 | 1329133 /02 | Opp. No. AMD- 204707 | M/S. TRADESAFE / ASIAN COLOUR CO. Vs M/S ARJUN T. BHAGAT & CO. / ASIAN PAINTS (INDIA) LIMITED | Jayendra Modi, Hearing Officer Main Matter |
| 08 | 1695451 /07 | Opp. No. AMD- 747740 | M/S HIRAL C. JOSHI / HARESHKUMAR POPATLAL PARMAR V/s M/S. GIRI & COMPANY / P.P.JEWELLERS PVT. LTD. | Jayendra Modi, Hearing Officer TM-O (notice of opposition) |

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| 09 | 1548211 /07 | Opp. No. AMD- 734429 | M/S KONICA ELEVATORS V/s M/S. DEPENNING & DEPENNING | Jayendra Modi, Hearing Officer Main Matter |
| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
| 10 | 1329133 /02 | Opp. No. AMD- 205840 | M/S. TRADESAFE / ASIAN COLOUR CO. Vs M/S JASANI & COMPANY. / ASIAN LIME. | Jayendra Modi, Hearing Officer Main matter |
| 11 | 1695626 /24 | Opp. No. AMD- 749136 | M/S. Y. J. TRIVEDI & CO. / M/S ROYAL ZENITH PRINTS PVT. LTD. Vs AGARWAL TEXTILES | Jayendra Modi, Hearing Officer Main Matter |
| 12 | 3666291 /29 | Opp. No. AMD- 1037773 | M/S. ANAND PADH / M/S MODERNS MILK AND AGRO PRODUCTS (I) PRIVATE LIMITED. Vs ASM LAW OFFICES / MODERN FOOD ENTERPRISES PRIVATE LIMITED | Jayendra Modi, Hearing Officer IP |



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CAUSE LIST

| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|---------|---------------------------|-----------------------|---|---|
| 01 | 1543618 /19 | Opp. No. AMD- 743481 | M/S. KISHORBHAI R PATEL V/S M/S. PRAKASH CHANDRA ARYA / M/S SURYA FOOD & AGRO LIMITED | Shivangi Rana, Hearing Officer Main Matter |
| 02 | 3267473 /01 | Opp. No. AMD- 1067545 | M/S NISHIDH PATEL / MR. BHARATBHAI BALDEVBHAI PATEL V/s M/S. HIRAL C. JOSHI / JAYANT COLOR & CHEMICAL INDUSTRIES. | Shivangi Rana, Hearing Officer Rule-46(2) |
| 03 | 1030074 /11 | Opp. No. AMD- 195362 | M/S. R.R SHAH & CO. / URMIN PRODUCTS PVT. LTD. V/S M/S. JATIN Y. TRIVEDI / M/S BABUL PRODUCTS | Shivangi Rana, Hearing Officer Main Matter |
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| Sr. No. | Applicati on/R. T. M. No. | Opp./Rect. No. | Name of Parties | |
|----------------|----------------------------------|-----------------------|--|---|
| 04 | 1330438 /25 | Opp. No. AMD- 213540 | M/S. T.C.PATEL & CO. / GIRDHAR MORANDMAL BASRANI V/s M/S. SANJAY V. PARIKH / M/S. KANAIYA FASHION | Shivangi Rana, Hearing Officer Main Matter |
| 05 | 1030064 /01 | Opp. No. AMD- 195371 | M/S. R.R SHAH & CO. / URMIN PRODUCTS PVT. LTD. V/S M/S. JATIN Y. TRIVEDI / M/S BABUL PRODUCTS | Jayendra Modi, Hearing Officer Main Matter |
| 06 | 1163990 /05 | Opp. No. AMD- 204102 | M/S. SCORTIS LABS (P) LIMITED. V/S M/S KAMAL GARG & ASSOCIATES / UNEXO LABORATORIES PVT. LTD. | Jayendra Modi, Hearing Officer Main matter |
| 07 | 1670672 /41 | Opp. No. AMD- 260390 | M/S. G. D. BANSAL & ASSOCIATES. / R.K.SHARMA Vs M/S TAJ TRADE MARK PVT. LTD. / RAJEEV GANDHI COMPUTER SAKSHARTA MISSION | Jayendra Modi, Hearing Officer Main Matter |
| 08 | 1676129 /30 | Opp. No. AMD- 742817 | M/S TRADESEC INTELLECTUAL PROPERTY ORGANISATION PVT. L / M/S. BHARAT FOODS V/s M/S. JASANI & COMPANY / P.P.JEWELLERS PVT. LTD. MEERA GRUH UDHYOG | Jayendra Modi, Hearing Officer Main Matter |

